

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/144/2016
NAME OF THE PETITIONER(S) : C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s S. Albert & Company Private Limited & 5 others
UNDER SECTION : 397/398, 111

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. Dr. K. S. Ravichandran, As
S. Mangula Devi, ADV

For petitioner



2. A ABDUL RAHMAN
for
(B. Dhanaraj)

For Respondent



ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for petitioner prayed time for filing application for bringing the LR's of R2 on record. Counsel for respondents prayed time for filing counter. Time extended at request. Put up on 02.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)